

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
STARRED QUESTION NO. 303
TO BE ANSWERED ON 08.08.2018

Royalty on Coal

***303. SHRIMATI RITA TARAI:**

Will the Minister of COAL be pleased to state:

- (a) whether the Study Group constituted by the Government to consider revision of rates of royalty on coal has submitted its report to the Government and if so, the details thereof;
- (b) whether the Government is considering enhancement of royalty and if so, the details thereof; and
- (c) the time by which the decision to enhance the rate of royalty on coal is expected to be taken by the Government?

ANSWER

MINISTER OF RAILWAYS, COAL, FINANCE AND CORPORATE AFFAIRS

(SHRI PIYUSH GOYAL)

- a. to (c): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question no. 303 for 08.08.2018

(a) to (c) Ministry of Coal has constituted a Study Group on 21.07.2014 under the Chairmanship of Additional Secretary (MoC) for the purpose of examining the issue of revision of present royalty rates on coal and lignite. The Study Group has submitted its recommendation on 05.02.2018, which is under consideration with the Government.
